

In the National Company Law Tribunal, Jaipur

Item No. 14

CP No. (IB)-237/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Surya Chamball Power Ltd.

.....Applicant/Petitioners

VS.

Prakriti Power Pvt. Ltd.

.....Respondent

Order delivered on 18.10.2019

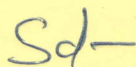
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Archit Bohra, Adv.

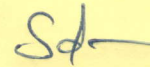
For Respondent(s) : None-appeared

ORDER

The report submitted is taken on record, subject to all just exceptions. The progress of the matter may be submitted to the Tribunal from time to time.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**